

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) Yes, Sir.

(b) The terms of reference of the panel and the names of the personnel thereof are given in the statement enclosed.

Statement

I. Terms of reference:

- (i) To initiate diagnostic studies in the selected irrigation projects at micro-level with a view to identify the problems in water management;
- (ii) To review the results of the studies and guide for preparation and implementation of an Action Plan for the remedial measures proposed;
- (iii) To fix up time frame, funding arrangements etc. for implementation of the Action Plan; and
- (iv) To monitor, from time to time, the progress of implementation of the Action Plan and to suggest on-course correction if any. a. Names of personnel on the advisory panel:

Chairman Member (Agriculture),
Planning, Commission.

Members

1. Shri Syed Hashim Ali, Vice-Chancellor, Aligarh Muslim University.
2. Dr. A. Vaidyanathan, Madras Institute of Development Studies, Madras.
3. Or. Niranjana Pant, Giri Institute of Development Studies, Lucknow.
4. Shri M. H. Vakharia, Retired Chief Engineer, Government of Gujarat.

5. Shri P. p. Agarwal, Retired Engineer-in-Chief, Irrigation Department, Government of Uttar Pradesh, Lucknow.

6. Shri A N. Malhotra, Retired Engineer-in-Chief, Government of Haryana, Chandigarh.

7. Additional Secretary, Ministry of Water Resources.

8. Director, Water Technology Centre,

9. Indian Agricultural Research Institute,

10. Pusa, New Delhi.

11. Shri C. G. Desai, Advisor (I&CAD), Member-Secretary, Planning Commission.

Transfer of Chandigarh to Punjab

984. SHRI ALADI ARUNA *alias* V. ARUNACHALAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government at India have fixed any date for transfer of Chandigarh to Punjab; and

(b) what are the reasons for not transferring Chandigarh to Punjab so far?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) In accordance with Para 7 of the Memorandum of Settlement on Punjab, the transfer of Chandigarh to Punjab and the transfer of some Hindi-speaking areas of Punjab to Haryana in lieu of Chandigarh are to take place simultaneously. The task of determining the areas of Punjab to be transferred to Haryana has been entrusted to Shri Justice D. A. Desai, whose recommendations are awaited.